

Mr. Speaker: But those ex-Members have not been sent out in such circumstances.

12.32 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (KERALA)—contd.

Mr. Speaker: The House will now proceed with the further discussion and voting on the Demands for Supplementary Grants in respect of the Kerala State for 1959-60. The time allotted is 1 hour and 30 minutes, excluding the 31 minutes taken on the 27th August.

Shri Kodyian (Quilon—Reserved-Sch. Castes): Mr. Speaker, Sir, I want to speak about Demand No. XV. Now that the Kerala administration has been taken over by the President, it is the duty of the Central Government to see that peace and tranquillity are restored in the State and a proper atmosphere is created there for holding free and fair elections in the State. But what is happening in Kerala today? Now the Government has asked for supplementary demands for increasing the number of policemen. I do agree with this proposal and support the demand. I think the number of policemen in Kerala is not sufficient enough to cope up with the normal duty of maintaining law and order. What steps have the Government taken to bring peace and tranquillity in the State? Ever since the proclamation by the President there have been continuous assaults and attacks on those people who did not join or participate in the liberation movement, more especially on the Communists. These attacks are still continuing and we are receiving reports and telegrams from that State about various incidents. I do not want to take the time of the House by citing all the instances but still I want to cite certain instances in order to give this hon. House a picture of what is happening today in Kerala.

Following the proclamation of the President there were victory celebrations in many parts of the State by

the so-called 'liberators'. In Alleppey district, following the victory celebrations, many people were attacked and three young women were molested. Of course, the K.P.C.C. leaders have denied these allegations but I have got a newspaper with me in which the letters from these three women have been published. In Mattancherry, an important trade and industrial centre, more than 100 people have been assaulted by the workers of the C. T. T. W and I.N.T.U.C and 22 people had to be hospitalised. Among them was Shri Gopalan, a local leader of the Communist Party, in a very serious condition. Workers who go to the factories to attend to normal work were attacked on several occasions and as a protest against this continuous harassment and attack on workers, on the 21st of this month there was a general strike in the town in which 5,000 workers participated, who abstained from work and demonstrated in the streets.

Then, various meetings organised by the Communist Party and other mass organisations to welcome dismissed Ministers have been disturbed by Congressmen in several places. At Vadakkanchery, Ambalur, Periyar and Nattika people who have been returning after attending the meetings have been attacked and it is reported that 12 people, including women, have been hospitalized with serious injuries. I do not want to prolong the list of incidents and so I will only mention what is happening in Ankamali. Ankamali was one of the nerve centres of the deliverance struggle and what is happening in Ankamali is typical of what will happen in other centres of the State. Immediately after the proclamation by the President there was an unprovoked attack on those people who did not join the liberation movement. Here I may say that the struggle in Ankamali started even before the agitation by the starting of a temperance movement, by picketing of toddy shops run by the toddy tappers' co-operative societies. So, even before the agitation

several of the shops run by the toddy tappers' societies had been destroyed. Now, after the issue of the proclamation, as a part of the planned and deliberate attempt to attack the Communists and their sympathisers the remaining shops in that area have also been demolished. (Interruption)

12.25 hrs.

WITHDRAWAL OF CERTAIN MEMBERS FROM THE HOUSE
—contd.

Mr. Speaker: The hon. Member will kindly resume his seat. One hon. Member raised a point and said that those Members who had withdrawn from the House were asked to go away from the Lobby also. But since technically I did not suspend them, I have no objection to their remaining in the Lobby. Let them continue to sit in the Lobby and if they express regret, I have no objection even to their coming to the House.

Shri Kodivan may continue

12.26 hrs.

DEMANDS FOR SUPPLEMENTARY GRANTS (KERALA)—contd

Shri Kediyan: The next day of the announcement of the proclamation at Malayattoor, five provision shops were set on fire and even a poor cow was burnt with kerosene oil.

Mr. Speaker: A cow was burnt? How does that arise out of these demands?

Shri Kediyan: This demand is for increasing the strength of the police. I want to bring it to the notice of the Government that they have not been able to take effective steps to restore law and order and attacks and assaults on Communists and their sympathisers are still going on. So, I want to impress upon the Government that they should take effective steps to control the situation and to put down anti-social activities, from whatever source they may come. Whether it be by the Communists or the P.S.P. or the Congress or the so-called

"liberators", I do not mind, but Government should put down these anti-social activities with a firm hand.

Unless peace and tranquillity is restored, how can we have free and fair elections? Some people who want to keep up this tension do not want to restore peace and normalcy in the State because they hope that by keeping up this tension, by creating communal discord and communal clashes, they can utilize these developments in their favour during the next elections.

So far as we are concerned, we are prepared to condemn any excesses that might be committed by our own people, either the Communist party members or their sympathisers. But I would ask the hon. Members opposite, those from the Congress party and also from the P.S.P., whether they are prepared to condemn the excesses that might have been committed by their own people. Let us sit together and discuss ways and means to find out how fast peace and order can be restored in that State and this sort of atrocities can be put an end to.

In this connection, I would appeal to the hon. Minister to issue instructions to the Kerala Government to call a conference consisting of representatives of all the political parties at all levels to discuss these matters and to get the co-operation of all the political parties in bringing the situation to normalcy and to bring peace and tranquillity in that State.

Then, we are often accused of interference with administration. But what do we find today? The people of Kerala State want the elections to be held in a free and fair manner. But certain actions that are being taken by the Government since the issue of the proclamation have created an impression in the public mind that the administration of this State is not being carried on with that kind of impartiality and fairness that is needed and is influenced and interfered with by the Congress party and the so-called "liberators". At a public meeting in Trivandrum on August